

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1888

ANSWERED ON:26.03.2012

NHS

Bundela Shri Jeetendra Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Empowered Group of Ministers (EGoM) has agreed in principle to get 10,000 km. long roads developed as National Highways in the States;
- (b) if so, whether the Government has submitted the scheme in this regard to the Planning Commission for approval after preparing detailed project report;
- (c) if so, the details of the State roads which are likely to be declared as National Highways, State-wise; and
- (d) the time by which the required infrastructural facilities are likely to be provided to these newly declared National Highways?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) Yes, Madam.

(b) to (d) The Ministry had set-up an Inter-Ministerial Committee (IMC) under the Chairmanship of Secretary (Road Transport & Highways) with representatives from Ministry of Finance and Planning Commission to identify the State Roads for consideration of their declaration as new National Highways (NHs). The IMC, while taking note of about 838 km length of new NHs notified in August, 2011, recommended to declare about 9,665 km length of State Roads as new NHs, which also includes about 696 km length of existing NH stretches as overlapping length. Out of this, so far Government has approved about 5,046 km length of State Roads for declaration as new NHs. The State-wise details of these new NHs are annexed.

The development and maintenance of NHs is a continuous process and the works are, accordingly, taken up based on availability of funds, traffic density and inter-se priority.